

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.15
C.P No. 25/2014
T.P No. 57/16

IN THE MATTER OF:

M.K Ramachandra and 3 others	Petitioner
v/s		
M/s. Krishna Flour Mills Private Limited and others	...	Respondent

Order under Section 397/398 of Companies Act, 1956

Order delivered on: 03.03.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	:	Shri A Murali Shri Atul Madhavan
For Respondents No.1 to 5	:	Mr. Lalia Philip for Shri Aditya Narayan

ORDER

1. Heard Shri A Murali, Learned Counsel for the Petitioner and Shri Aditya Narayan, Learned Counsel for the Respondents No.1 to 5.
2. List the case on **19.04.2023.**

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-

T.KRISHNAVALLI
MEMBER (JUDICIAL)

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